

and related Union Ministries, at its 6th meeting held on 28.12.2012, wherein the National Water Policy (2012) was adopted as per deliberations.

#### **Survey of drop-out rates**

\*467. SHRIMATI KANIMOZHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has conducted any country-wide survey to gauge the drop-out rates at primary, upper primary and secondary levels of education;
- (b) if so, the details thereof; and
- (c) the steps taken by Government to enhance enrolment and retention rates in schools?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) As per the Unified District Information System for Education (DISE) data for 2013-14, the annual average dropout rate nationally, for primary level was 4.67%, for the upper primary level 3.13% and for the secondary level 14.54% in the year 2012-13.

(c) The Government of India supports States through the Sarva Shiksha Abhiyan (SSA) and the Rashtriya Madhyamik Shiksha Abhiyan to adopt several interventions to enhance access to schools and check dropouts, which include *inter alia* opening of new schools, strengthening school infrastructure in existing schools, providing residential facilities through the Kasturba Gandhi Balika Vidyalayas and Girls Hostels as well as providing additional teachers and other equipments necessary for teaching learning processes. Under the SSA, free textbooks and uniforms are also provided to eligible children. The mid day meal scheme is also being implemented to enhance enrolment and retention in elementary schools.

#### **Expenditure on local social responsibilities by power companies in Uttarakhand**

†\*468. SHRI MAHENDRA SINGH MAHRA: Will the Minister of POWER be pleased to state:

- (a) whether any provision of funds has been made in the power projects of Uttarakhand for carrying out local social responsibilities;
- (b) if so, the amount deposited by various power companies till date for this purpose;

---

†Original notice of the question was received in Hindi.

(c) the amount deposited by the Tehri Hydroelectric Development Corporation of India Ltd. for this purpose and the details of the areas of its utilization;

(d) the details of the funds spent by power companies on social responsibilities outside the State; and

(e) the details of the action taken against those companies which have failed to meet the local social responsibilities?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) Yes, Sir. The Central Public Sector Undertakings (CPSUs) under the Ministry of Power do keep provision of funds for local social responsibilities in their project areas. As per the information available, the details of expenditure incurred by these CPSUs, having their presence in Uttarakhand is given below:-

(i) THDC India Limited has incurred ₹ 67.60 crores till 2013-14 in Uttarakhand.

(ii) SJVN Limited has incurred ₹ 1.94 crores till 2013-14 in Uttarakhand.

(iii) NHPC Limited has incurred ₹ 1.31 crores till 2013-14 in Uttarakhand.

(iv) NTPC Limited has incurred ₹ 7.0 crores till 2013-14 in Uttarakhand.

(c) Details of the expenditure incurred by THDC India Limited for CSR works in various areas till 2013-14 are given below:

		(Amount ₹ in lacs)
Sl. No.	Areas of works	Amount Spent
1.	Educational Development	221.65
2.	Economic and community Development	582.49
3.	Health and Veterinary Care	126.99
4.	Environment and Natural Resource Management	62.65
5.	Infrastructure Development	986.92
6.	Women Empowerment and Child Care	73.97
7.	Emergency Need	23.84
8.	Other Social Welfare Activities	175.41
9.	Administrative Expenditure	132.77

Sl. No.	Areas of works	Amount Spent
10.	Construction of THDC- Hydro Institute of Engineering and Technology	2850.94
11.	Running of schools through THDC Education Society (TES)	1522.9
TOTAL EXPENDITURE UNDER CSR		6760.53

(d) As per information available, the details of funds spent by CPSUs, mentioned at (a) and (b) above, on social responsibilities outside the State of Uttarakhand are as under:

- (i) THDC India Limited has spent Rs. 0.13 crores during 2013-14.
- (ii) SJVN Limited has spent ₹ 14.03 crores during 2013-14.
- (iii) NHPC Limited has spent ₹ 30.57 crores during 2013-14.
- (iv) NTPC Limited has spent ₹ 101.28 crores during 2013-14.
- (e) Does not arise in view of information furnished at (a) to (d) above.

#### **Demand for higher tariffs by private power producers**

\*469. SHRI MOHD. ALI KHAN: Will the Minister of POWER be pleased to state:

- (a) whether the private power producers have sought higher tariffs; and
- (b) if so, the details thereof and the action taken thereon, so far?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) As per the information made available by Central Electricity Regulatory Commission (CERC), the following generating companies have approached the Commission for relief on account of the escalation in international coal prices and the impact of the Regulation of the Government of Indonesia which required the long term fuel supply agreement for export of coal from that country to be aligned with the international price of coal:

- (i) Adani Power Limited.
- (ii) Coastal Gujarat Power Limited.
- (iii) Coastal Andhra Power Limited.

CERC has further informed that Reliance Power Limited has also approached